

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 58 of 2014**

**Dated : 16<sup>th</sup> October, 2017**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

**In the matter of:**

**M/s Jindal Power Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

Mr. Ashok Rajan(Rep)

Ms. Pragya Singh (Rep.) for R-3 & R-4

**ORDER**

The learned counsel for the Appellant seeks to withdraw the Appeal. Permission to withdraw the Appeal is granted. Accordingly, Appeal is disposed of.

**(Justice N.K. Patil)  
Judicial Member**

**(I. J. Kapoor)  
Technical Member**

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